

Sr No	Name of Court	Case Title/PO	Case Detail	Name/Address of Proclaimed Offender	Status
1	Addl. District and Sessions Judge CBI Shimla	State of HP Vs Tulsi Ram Gurang S.T. 16-T/7of 2013/11	FIR No.199/11 U/s 498A,306 IPC PS Theog	Tulsi RamGurang S/o Vere Gurang Village Chhing P.O. Dhawe PS Khalag Nepal	Disposed of
2	-----Do-----	State of HP Vs Kuldip Singh S.T. 23-T/7of 2013	FIR No.68/2012 U/s 302 IPC PS Kotkhai	Kuldip Singh S/o Satyavan Village Dhakal Tehsil Narvana District Jind Haryana	Disposed of
3	-----Do-----	State of HP Vs Dharam Raj @ Hari Bhadur S.T. 4-T/7of 2015	FIR No.56/2013 U/s 302,201 IPC PS Kotkhai	Dharam Raj @ Hari Bhadur S/o Kanshi Ram r/o Makma Oda No.9 District Rukkam Nepal	Disposed of
4	Addl. District and Sessions Judge -II Shimla	State of HP Vs Pardeep S.T. 21-T/7of 2015	FIR No. 219/2010 PS Dhalli	Pardeep Kumar @ Sandeep Kumar S/o Barelu RamVillage Podan PO Podia Tehsil Chopal	Disposed of
5	--Do--	State of HP Vs Arjun Singh S.T. 12-T/7of 2015	FIR No. 126/2014 PS Sadar	Arjun Singh Ward No 5 VPO Sehal Tehsil & PS Baijnath Kangra	Disposed of
6	Chief Judicial Magistrate Shimla	State of HP Vs Nirmala Devi etc	98-2of 2012		PW
7	Chief Judicial Magistrate Shimla	State of HP Vs Ranveer @Raj Kumar	32-2of 14/2012		PW
8	Chief Judicial Magistrate Shimla	State of HP Vs Aashimal Banerjee	80-2of 11/2008		Service
9	Chief Judicial Magistrate Shimla	State of HP Vs Sanjeev Kumar	31-2of 14/2009		PW
10	Chief Judicial Magistrate Shimla	State of HP Vs Krishan Negi	73-2of 2013		PW
11	Chief Judicial Magistrate Shimla	State of HP Vs Dhurav Thanal	159-2of 13/2012		PW
12	Chief Judicial Magistrate Shimla	State of HP Vs Basant Kumar	91-2of 13/2012		PW
13	Chief Judicial Magistrate Shimla	State of HP Vs Gurvinder Singh	1-2of 2011		PW
14	Chief Judicial Magistrate Shimla	State of HP Vs Devinder Singh	96-2of 2012		Ser. Of IO
15	Chief Judicial Magistrate Shimla	State of HP Vs Imran etc.	35-2of 14/2012		PW
16	Chief Judicial Magistrate Shimla	State of HP Vs Imran etc.	83-2of 2012		PW
17	Chief Judicial Magistrate Shimla	State of HP Vs Devi Singh	166-2of 13/2010		313Cr.PC
18	Chief Judicial Magistrate Shimla	State of HP Vs Vishal	226-3of 2017		PW
19	Addl. Chief Judicial Magistrate -I Shimla	State of HP Vs Arun	454,380 IPC FIR No.51/13 PS East	Arun Kumar S/o Sh Ram Chander R/o Tisidi PO Mohro PS basbara Distt Darbanga Bihar A/P Dowandali Near Railway Station Shimla	20.01.2018
20	Addl. Chief Judicial Magistrate -I Shimla	State of HP Vs Ram Kumar	457,380 IPC FIR No. 44/2013 PS East	Raju Sh Hem Raj R/o VPO Lan Bazar Distt Salyan Anchal Ravti Nepal A/P Budhi Ram Niwas Shanan Malyana Distt Shimla	
21	Addl. Chief Judicial Magistrate -I Shimla	State of HP Vs Rohit	356,379 IPC FIR No.68/12 PS East	Rohit Prasad S/o Sh Vinod Prasad R/o Village Kanki Nala Sugia Pada H.No 4/1 Gali No B-22 P.O &PS JagaT Dal Distt 24 Pargana North West Bangal	
22	Addl. Chief Judicial Magistrate -I Shimla	State of HP Vs Deepak	279,337,380 IPC FIR No.90/2012 PS East	Deepak Kumar S/o Sh Vinod Prasad R/o Makan No 102 Gali No 11 PO Chotti Baradri Tehsil Leela Bhawan Distt Patiala Punjab	
23	Addl. Chief Judicial Magistrate -I Shimla	State of HP Vs Gurmaik	392,34234IPC FUIR 14/15 PS East	Ravi Kumar @ Shingra @ Bungi S/o Sh Jagnath R/o Villgae Ali pur PO Rudki Khass Tehsil & Thana Gadhshankar Hoshiarpur Punjab	
24	Addl. Chief Judicial Magistrate -I Shimla	State of HP Vs Ashwani Sood	138 NIA	Ashiwani Sood S/o Sh Amar Chand R/o Tara View Cottage Near Petrol (Barrier)Pump Tehsil and Distt Shimla	
25	Addl. Chief Judicial Magistrate -I Shimla	State of HP Vs Amol & Ors	341,325,34 IPC FIR No.93/2013 PS East	Manoj Thapa S/o Sh ram Krishan Thapa R/o kavre PO Koteswar -35 Tehsil Bagmati Distt Katmandu Nepal A/P BHM 2 nd Year Student APG University Shimla	
26	Addl. Chief Judicial Magistrate -II Shimla	Golf Link Vs Jaswant Singh	154A-3of 15/2008	Jaswant Singh Sh Surat Ram R/o Village Fayal PO Tara Devi Tehsil and Distt Shimla	
27	Addl. Chief Judicial Magistrate -II Shimla	State of HP Vs Amar Singh	44-2of 2017 PS West 78/2015 229A IPC	Amar Singh Sh Daulat Ram R/o Village Ahiral PO Bagi Tehsil Kotkhai Distt Shimla	
28	Addl. Chief Judicial Magistrate -II Shimla	State of HP Vs Dharam Raj	59-2of 2017 FIR No. 258/2015 U/s 224 IPC	Dharam Raj @ Hari Bahadur S/o Sh Kanshi Ram Village Dadu PO Makama oda no.-9 Anchal Raptui Nepal A/P R/o	

			PS West	Servent of Jhalu Ram Vilage Khrot PO Himri Teh Kotkhai Distt Shimla HP	
29	Addl. Chief Judicial Magistrate -II Shimla	State of HP Vs Sonu Mala	5-2of 2014 FIR No 174/2012 U/s 420,467,468,471 120B 170,102 IPC PS Sadar Shimla	Sonu Mala and Ors Arun Sudhu S/o Late Sh Sampuran Singh R/o H.No. 9 Phase -1 Ravindra Enclave Baltana Jirkapur Distt Mohali Punjab	
30	Addl. Chief Judicial Magistrate -II Shimla	Dhanjay Prakash Rattan vs Rajnish Mehta	1275-3of 14/2013 U/s 138 NIA	Rajnish Mehta S/o Jai Ram Mehta R/o Durga Niwas Near Durga Mandir Colony Dhali Shimla	
31	Addl. Chief Judicial Magistrate -II Shimla	Bank of Baroda Vs Tirlök Thakur	1752-3of 14/2012 U/s 138 NIA	Tirlök Thakur S/o Sh Ami Chand R/o Flat No.11 Block 2 Sartaj Construction Pvt Ltd Near Housing Board Colony Mehli Shoghi Road Panthaghatti Shimla-9	
32	Addl. Chief Judicial Magistrate -II Shimla	Raj Kumar Vs Pawan Kumar	540-3of 14/2012 U/s 138 NIA	Pawan Kumar S/o Sh Ram Dass R/o Village Kufiti PO Dhami Tehsil and District Shimla	
33	Addl. Chief Judicial Magistrate -II Shimla	LIC Housing Vs Kirpal Singh	264-3of 14/2010 U/s 138 NIA	Krripal Singh Rana S/o Sh Kashmir Singh Rana VPO and Tehsil Shahpur Distt Kangra	
34	Civil Judge (Jr. Division)-cum-JMIC III Shimla	State of HP Vs Babu Ram & Ors Name of PO 1.Sunita w/o Amar Singh 2.Toni @ Maya W/o Mukesh 3.Popi @ Seema 4.Dholi 5.Ravi 6.Suraj	11/2of 17/06		
35	Civil Judge (Jr. Division)-cum-JMIC III Shimla	State of HP Vs Vinod	5-2of 17/06		
36	Civil Judge (Jr. Division)-cum-JMIC III Shimla	State of HP Vs Ashim Banerjee	57-2of/17/08		
37	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	State of HP Vs Imran	134-3of 15/12	1.Ajam Khan 2.Chandani 3.Imran	
38	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	State of HP Vs Imran	135-3of/15/12	1.Ajam Khan 2.Chandani 3.Imran	
39	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	State of HP Vs Imran	126-3of 15/12	1.Ajam Khan 2.Chandani 3.Imran	
40	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	State of HP Vs Anil Sahani	94-2of 15/12	1. Anil Sahani 2.Vinod Kumar 3.Vishal	
41	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	State of HP Vs Ajay Thakur	83-2of 15/14	1.Lekh Raj 2.Peeyush Gautam 3.Praveen	
42	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	Narender Vs Devinder	44-2of 17/14	Devinder Singh	
43	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	Mansa Ram Vs Vinod	144-3of 15	Vinod	
44	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	J.L. Thakur Vs Raj Kumar		Raj Kumar	
45	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	State of HP Vs Balwinder	10-2of 15/2009	Balwinder	
46	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	State of HP Vs Balwinder	44-2of 15/08	1.Balwinder 2.Parveen	
47	Civil Judge (Jr. Division)-cum-JMIC IV Shimla	Manjerak Pal Vs Vishal	141-3of 2015	Vishal	
48	Civil Judge (Jr. Division)-cum-JMIC V Shimla	State of HP Vs Rachna Bai	32-2of 2014 FIR No.127/13 Dated 5-8-13 PS Dhalli U/s 3631 PC	W/o Late Kacharu R/o Village Gulkheari PO Jatarkhari PS Panchoure Tehsil Narsinghgrah Distt Rajgarh MP	
49	Civil Judge (Jr. Division)-cum-JMIC V Shimla	State of HP Vs Anil Ditta	19-2of 2011 FIR No 99/05 Dated 11/5/2005 PS West U/s 341,323,504 IPC	S/o Sarjan Lal r/o Village H.No 18 Nirmal Niwas Chakkar Shimla	
50	Civil Judge (Jr. Division)-cum-JMIC V Shimla	State of HP Vs Sunni	39-2of 2014 FIR No. 249/11 Dated 2-11-2011 PS Dhalli U/s 452,323,324 IPC	S/o Vijay Kumar House No EM 208 Milap Chowk Jalandhar PB	

51	Civil Judge (Jr. Division)-cum-JMIC V Shimla	State of HP Vs Vinod Kumar	50-2of 2012 FIR No. 146/12 Dated 3-10-2012 PS Sadar U/s 224 IPC	S/o Hazari Bhan Khandia Village Jora PO Karanji Tehsil and Distt Jharkhand	
52	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Ritika	277-2of 10/09		
53	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Chaman	222-2of 10/09		
54	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Sunil Kumar	51-2of 2011		
55	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Het Ram	67-2of 13/09		
56	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Madan Lal	115-3of 13/2009		
57	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Pawan	103-2of 2009		
58	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Raj Pal	32-2of 2012		
59	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Baldev	182-2of 10/2008		
60	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Sahil Kumar	15-2 of 2011		
61	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Amit Kumar	194-2of 10/2008		
62	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Vinod	34-2of 2012		
63	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Sanjeev	48-3of 10/2009		
64	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Bakshi Singh	5-2of 2011		
65	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Vishal	73-2of 2011		
66	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Nirmala	25-2of 13/12		
67	Civil Judge (Jr. Division)-cum-JMIC VI Shimla	State of HP Vs Shakil Qureshi	96-2of 13/2010		
68	Civil Judge (Jr. Division)-cum-JMIC 7 Shimla	State of HP Vs Gurmail Singh	FIR No.179/2011 U/s 380 IPC PS Sadar		
69	Civil Judge (Jr. Division)-cum-JMIC 7 Shimla	State of HP Vs Ilyas	FIR No.64/2009 U/s 279,337 IPC PS East		
70	Civil Judge (Jr. Division)-cum-JMIC 7 Shimla	State of HP Vs Mangal Thapa	FIR No.142/09 U/s 279,338,337 IPC PS Dhalli Shimla		
71	Civil Judge (Jr. Division)-cum-JMIC 8 Shimla	State of HP Vs Arjun Singh	48-2of 13/2010		
72	Civil Judge (Jr. Division)-cum-JMIC 8 Shimla	State of HP Vs Rohit	66-2of 13/07		
73	Civil Judge (Jr. Division)-cum-JMIC 8 Shimla	State of HP Vs Sanjay	38-2of 13/2009		